NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.24/(MAH)/2010

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES:

M/s. Elegant Industries Pvt. Ltd. & Ors.

V/s.

Shishir B. Nevatia & Anr.

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act 1956

NAME

DESIGNATION

SIGNATURE

Anju Singh Advocate to 57 1/6 Bali Associates the feditiones as Respondent

COMMON ORDER T.C.P. No.24/284(4)/NCLT/MB/MAH/2010 T.C.P. No.43/397-398/CLB/MB/MAH/2011

- 1. The Learned Counsel for the Petitioner/Respondent is present.
- 2. Wrongly posted today. Already listed to 27th April, 2017 in the Cause List.
- 3. The Learned Counsel is directed to intimate the next date of hearing to the other side i.e. Petitioner/Respondent.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 20.04.2017